

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.11/2010 in
CIVIL APPEAL NO(s). 1139 OF 2010

SHRIDHAR SHUKLA & ORS. Appellant (s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

Date: 01/04/2010 This Appeal was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK VERMA

For Appellant(s) Mr. P.S. Narasimha, Sr. Adv.
For M/S.Mahalakshmi Balaji & Co.,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List in the 1st week of May, 2010.

(R.K. Dhawan)
AR-cum-PS

(Veera Verma)
Assistant Registrar

(Mentioning slip is enclosed)